

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
(Legal Division)

**Hearing Schedule for the month of July 2008 (Revised)**

Date, Day & Time	Sl. No	Petition No.	Petitioner	Subject in Brief
22.7.2008 Tuesday 10.30 A.M.	1.	13/2008	IPTL	Application for grant of licence for inter-State trading in electricity to Indiabulls Power Trading Limited.
	2.	16/2008	IPGL	Application for grant of licence for inter-State trading in electricity to Indiabulls Power Generation Limited.
	3.	3/2008	JEL	Application for grant of licence for inter-State trading in Electricity to Jain Energy Limited.
	4.	78/2008	GMR	Application for grant of inter-State trading licence in electricity to GMR Energy Trading Limited, Bangalore.
	5.	119/2006	NPPL	In-principle approval of the Project capital cost financing plan of 1040 MW Coal-based power project in Orissa.
	6.	30/2008	PGCIL	Determination of transmission tariff for additional capitalization from DOCO to 31.3.2006 for 400 kV Ramagundam-Hyderabad D/C line, from DOCO to 31.3.2007 for 400 kV S/C Hyderabad-Kurnool-Gooty transmission line (DOCO 1.3.2005), from 1.4.2004 to 31.3.2005 for 400 kV S/C Khammam-Nagarjunasagar line (DOCO 1.3.2004) and from 1.4.2006 to 31.3.2007 for 400 kV S/C Gooty-Neelmangla transmission line (DOCO 1.5.2005) along with associated bays and equipment under Ramagundam Stage-III transmission system in Southern Region for the period from DOCO to 31.3.2009.
	7.	76/2008	WRLDC	Petition for revival of Dormant-inter-regional links of 220 kV Ujjan-Kota & Ujjan Modak lines. <i>(on admission)</i>
24.7.2008 Thursday 10.30 A.M.	1.	19/2008	AEL	Adjudication of dispute on account of non-payment of long outstanding dues and non-refund of earnest money deposit by ASEB arising out of trading operation of electricity. <i>(on admission)</i>
	2.	31/2008	NTPC	Determination of impact of additional capital expenditure incurred during 2004-05, 2005-06 and 2006-07 on fixed charges of Talcher Thermal Power Station, Stage-I (460MW).
	3.	68/2008	PGCIL	Determination of final transmission tariff for 315 MVA 400/220 kV ICT I & II along with associated bays and four Nos. of 220 kV transmission line bays at Kaithal sub-station (ii) 315 MVA 400/220 kV ICT I & II along with associated bays and four Nos. of 220 kV transmission line bays at Mainpuri sub-station (iii) 2 Nos. of 220 kV bays at Abdullapur sub-station under Rihand Stage-II Transmission System in Northern Region for tariff block 2004-09.
	4.	69/2008	PGCIL	Application under CERC (Terms and condition of tariff) Regulations, 2004 " power to Remove difficulties and Power to relax" respectively for reimbursement of additional expenditure towards deployment of special security forces (CISF) at Bongaigaon sub-station and Tripura State Rifles (TSR) for Transmission line patrolling for the year 2006-07 in North-Eastern Region.
29.7.2008 Tuesday 10.30.A.M.	1.	73/2008	BTIL	Review of the order dated 24.4.2008 in Petition No. 15/2008-Application for grant of inter-State trading licence in electricity to Bala Techno Synthetic Limited. <i>(on admission)</i>

	2.	27/2008	WRTMPL	Application for grant of transmission licence for Western Region System Strengthening Scheme-II (Project-B) to Western Region Transmission (Maharashtra) Pvt. Ltd.
	3.	28/2008	WRTGPL	Application for grant of transmission licence for Western Region System Strengthening Scheme-II (Project-C) to Western Region Transmission (Gujarat) Pvt. Ltd.
	4.	38/2008	PGCIL	Petition for apportionment of UCPTT rate of 35 Paise per kWh of North Eastern Region for the period 1.2.2000 to 31.3.2007 in view of the Judgment dated 4.1.2008 in Appeal No. 98 of 2007 of Appellate Tribunal for Electricity.
	5.	48/2000	PGCIL	Approval of transmission tariff for 400 kV Malda-Bongaigaon transmission line with associated bays (under Kathalguri Project) between Eastern Region and North-Eastern Region for the period from 1.4.2000 to 31.3.2001.
31.7.2008 Thursday 10.30 A.M.	1.	12/2008	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawal schedule. (MeSEB)
	2.	55/2008 along with I.A.No. 8/2008	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawal schedule. ( <i>I.A. has been filed by MPPTCL</i> )

**sd/-**  
**(T.D. PANT)**  
**Bench Officer**  
**17.7.2008**